

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

STARRED QUESTION NO:70  
ANSWERED ON:09.07.2004  
SALE OF EXCESS LAND  
Chakraborty Shri Ajay

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Ministry is contemplating to sell excess land available with various NTC mills;
- (b) if so, the details thereof and the total available land with each NTC mill;
- (c) whether the funds raised through sale of such excess land would be invested for reviving various sick NTC mills and also to upgrade their technologies;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefore?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA )

(a) to (e) : A statement is laid on the Table of the House.

THE STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO,70 FOR 9-7-2004 REGARDING SALE OF EXCESS LAND.

(a) :Yes, Sir.

(b): Details of surplus land identified for sale and status of sale of such lands as on 31.5.2004 are enclosed as Annexures 1& 2 respectively.

(c): Yes, Sir.

(d): The proceeds from the sale of surplus land are to be utilized/invested for meeting the revival expenses of the mills such as

(i) Modernisation/Technological upgradation

(ii) Margin Money for working capital

(iii) Liquidation of liabilities/payment of statutory dues

(iv) Payment to pressing creditors

(v) Servicing of Bonds

(e): Does not arise.